GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION No. 1850 TO BE ANSWERED ON 10.12.2015

GMDC's Mining Lease Application

1850. SHRI DILIP PATEL: SHRIMATI DARSHANA VIKRAM JARDOSH: SHRI DEVUSINH CHAUHAN:

Will the Minister of COAL be pleased to state:

(a) whetherany proposal of Gujarat Mineral Development Corporation Limitedis pending for approval with the Government; and

(b) if so, the details thereof and the action taken thereon?

ANSWER MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b): A request from Government of Gujarat for allocation of E,F and G Lignite Blocks at Valia in South Gujarat in favour of Gujarat Mineral Development Corporation (GMDC) was received. The matter was examined in consultation with Neyveli Lignite Corporation (NLC). NLC has intended to retain the said lignite blocks for implementing NLC's 500 MW power project in Valia area.

Further, proposals from the State Government of Gujarat for prior approval on Gujarat Mineral Development Corporation Limited's mining lease applications were received. However, since the area for which prior approval for mining lease was requested by the Government of Gujarat were not allocated as per the prevailing procedure, that is, either through Screening Committee or Government Dispensation route, no prior approval for mining lease in favour of GMDC was granted by the Central Government to Government of Gujarat.
